NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 669/16	TP 286/17	For filing Synopsis	391/ 394	Insight Technologies Pvt. Ltd.

SL. NAME (IN CAPITAL)			SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1	Sam anth's houdhar	Applicant	LINCLA

ORDER

Counsel for Petitioner is present. He has filed synopsis. List it for orders on 22/12/2017.

Member (T)

Member (J)